



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/65441A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri D. Ullah,  
District and Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the 7<sup>th</sup> November, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.1/18/19/4126 Dated 6<sup>th</sup> day of November, 2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 11.11.2019 and 13.11.2019 along with station leave permission w.e.f. the evening of 08.11.2019 till the morning of 14.11.2019, has been granted/rejected. The Addl. District and Sessions Judge, FTC, Cachar, Silchar and in her absence the next senior most Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

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**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2001/65451A, dated 7.11.19**

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
07/11/19  
**JT. REGISTRAR (VIGILANCE)**

Rolan